

Central Administrative Tribunal
Principal Bench: New Delhi

OA No. 206/99

New Delhi, this the 28th day of Oct., 99

Hon'ble Shri Kuldip Singh, Member (J)

Shri D.K.Sharma
s/o late Birender Kumar Sharma,
30-A, New Railway Colony, Tundla.Applicant

(By Advocate: Shri R.C.Dubey)

Versus

1. General Manager,
Northern Railway,
Baroda House, New Delhi.
2. Divisional Railway Manager,
Northern Railway,
Allahabad.
3. Divisional Traffic Manager,
Tundla, Northern Railway,Respondents
Tundla.

(By Advocate: Shri B.S.Jain)

O R D E R (ORAL)

Since there is a dispute regarding territorial jurisdiction, applicant's counsel says that he may be allowed to withdraw the OA with liberty to file a fresh one before the appropriate Bench, ~~with territorial jurisdiction~~ in

The prayer of the applicant is allowed and the OA is, therefore, dismissed as withdrawn.


(Kuldip Singh)
Member (J)

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